

[English]

Facilities in Hospitals to Check Infant Mortality

4532. SHRI RAJVEER SINGH. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of births and deaths of children below one year of age occurred in the country during 1989;

(b) the facilities provided in various Union Government Hospitals to check infant mortality; and

(c) whether these facilities are being properly utilised?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) The latest provisional estimated number of live births and infant deaths as obtained from Sample Registration System (SRS) of Registrar General of India at the national level for the year 1988 are 23.83 million and 2.25 million respectively.

(b) and (c). The main reasons for infant mortality rate in the country are prematurity, dis-order of respiratory system, system, diarrhoea, tetanus, mal-nutrition etc. The facilities provided in all hospitals including Union Govt. hospitals to reduce infant mortality is immunisation of pregnant women and children, oral rehydration therapy and I.V. Therapy for diarrhoeal diseases, treatment of dis-order of respiratory system including pneumonia nutrition education and prophylaxis against nutritional anaemia and treatment of anaemia among pregnant women to reduce prematurity etc. The facilities are being utilised by the beneficiaries.

[Translation]

Provisions of Medicines for CGHS Beneficiaries

4533. SHRI RAJVEER SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a provision to provide medicines advised by specialists to the patients who are referred by doctors of CGHS dispensaries to the specialists of concerned disease;

(b) if so, the reasons for asking these patients to purchase medicines, prescribed by these specialists, from Super Bazar due to which they do not get these medicines in time; and

(c) if not, the procedure adopted in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) Yes, Sir.

(b) and (c). In case of non-availability of particular medicine in the dispensary the beneficiaries are given authority slips to procure it from Super Bazar or authorised chemist. On the basis of this authority, the beneficiaries can immediately collect medicine from Super Bazar or authorised Chemist without any payment.

Export Targets of Cotton Textiles

4534. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the targets fixed for exporting cotton textiles manufactured by mills and power-looms during 1990; and

(b) the quantum of textiles exported during 1988 and 1989?